

**Central Administrative Tribunal  
Jammu Bench, Jammu**



T.A. No.4598/2020  
(S.W.P. No.1201/2013)

Thursday, this the 4<sup>th</sup> day of March, 2021

(Through Video Conferencing)

**Hon'ble Mr. Justice L. Narasimha Reddy, Chairman  
Hon'ble Mr. Pradeep Kumar, Member (A)**

Dr. Malik Abdul Nasir  
Aged about 40 years  
s/o Malik Mohammad Ahsan  
r/o Bangam Shopian Tehsil & District Shopian

.. Applicant  
(Mr. S M Ayoub, Advocate)

**Versus**

1. Sher-i-Kashmir Institute of Medical Sciences, Soura Srinagar through Director
2. Director, Sher-i-Kashmir Institute of Medical Sciences, Soura Srinagar
3. Registrar Academics, Sher-i-Kashmir Institute of Medical Sciences, Soura Srinagar
4. Director Health Services Kashmir, Srinagar

.. Respondents

(Mr. Rajesh Thapa, Deputy Advocate General)

**O R D E R (ORAL)****Justice L. Narasimha Reddy:**

Mr. S M Ayoub, learned counsel for applicant submitted that the T.A. has become infructuous. It is accordingly dismissed. There shall be no order as to costs.

**( Pradeep Kumar )**  
**Member (A)**

**( Justice L. Narasimha Reddy )**  
**Chairman**

**March 4, 2021**  
/dkm/sd/sunil/jyoti/